

an>

Title: Regarding according Special Category Status to Andhra Pradesh.

SHRI P.V. MIDHUN REDDY (RAJAMPET): Madam Speaker, the genesis of granting Special Category Status to Andhra Pradesh began when hon. Prime Minister gave a categorical assurance in Rajya Sabha on 20th February, 2014 while intervening in the discussion on the Andhra Pradesh Reorganisation Bill. The Government had taken it to the Union Cabinet and the Union Cabinet had approved granting Special Category Status to Andhra Pradesh for five years on 2nd March, 2014, and sent the proposal to Planning Commission for implementation.

During Lok Sabha Elections, BJP had taken this further by including it in the manifesto and saying that if it came to power it will grant Special Category Status to Andhra Pradesh not for five years but ten years. It is now almost 18 months since the Government had given that assurance. But instead of progressing on the proposal, it appears that the Government is intentionally regressing. It is not acceptable to the people of Andhra Pradesh.

In March this year, hon. Minister for Planning in reply to a question about special category status to Andhra Pradesh said in this august House that presently there is no proposal before the Government of India to accord Special Category Statuts to any State. YSR Congress Party and people of Andhra Pradesh were shocked on hearing this news and there were big dharnas, rasta rokos and other protests held all over the State. Our Party President Jaganmohan Reddy-garu undertook a fast unto death and our Party protested in this House and gave notices of adjournment motion and calling attention to raise the issue.

We request the Government of India to announce Special Category Status to Andhra Pradesh without any further delay as committed in the House to protect the interests of the people of Andhra Pradesh. Without any further delay, the Government of India should announce Special Category Status to Andhra Pradesh. It is the responsibility of both the BJP and the TDP Governments to honour the commitments made on the floor of the House and as promised in the NDA manifesto about according Special Category Status to Andhra Pradesh without any further delay. We want the Government of India to give a clear statement in the House about according special category status to Andhra Pradesh. ...(*Interruptions*)

माननीय अध्यक्ष : एसोसिएट कर दीजिए, इसमें हरेक को नहीं बोलना है।

â€¦(व्यवधान)

माननीय अध्यक्ष : जितेंद्र रेड्डी जी, इस पर हर कोई नहीं बोलेगा।

â€¦(व्यवधान)

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Madam Speaker, I welcome the demand made by the hon. Member. And I would like to say that on the line of the request made for Andhra Pradesh, Telangana should also be given a special category status.